

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 321 of 1997

Date of order: 7.8.2006

Present :

Hon'ble Mr. B.V. Rao, Judicial Member
Hon'ble Dr. A.R. Basu, Administrative Member

ASIM KR. GHOSH

- VS -

UNION OF INDIA & ORS. (S.E.Rly)

For the Applicant : None

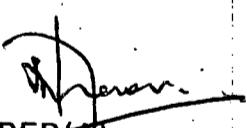
For the Respondents : Mr. P. Chatterjee, Counsel
Ms. A. Singh, Counsel

ORDER

Per Mr. B.V.Rao, JM:

No representation on behalf of the applicant since 14.9.2005. However the Ld. Counsel for the respondents is present and heard. Since it is an old matter of 1997 it seems that the applicant is no longer interest to prosecute his case.

2. Hence the matter is dismissed for default. No costs.


MEMBER(A)


MEMBER(J)